

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 125 OF 2018

Dated : 30th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

Nabha Power Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Aniket Prasoon
Mr. Pratik Das for R-1

Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-2

ORDER

Parties seek time.

List the matter for hearing on **01.10.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/kt

(Justice Manjula Chellur)
Chairperson